(b)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. NO. 10/95

New Delhi this the 21st day of July, 1995.
Hon'ble Shri N.V. Krishnan, Vice Chairman(A).
Hon'ble Smt. Lakshmi Swaminathan, Member(J).

- 1. Shri Kaladhar Pathak, S/o Shri Babadin Pathak, R/o 51, Malkpur, PO. Roorkee, Roorkee (UP).
- 2. Shri Dashrath Pal,
 S/o late Shri Ghasita Ram,
 R/o 36, Khanjarpur,
 PO: Roorkee,
 Roorkee (UP).
- 3. Shri Sat pal,
 C/o Shri Kaladhar Pathak,
 51, Malakpur,
 PO. Roorkee,
 Roorkee (UP).

... Applicants.

By Advocate Shri K.N. Bahuguna (though none present).

Versus

- 1. Council of Scientific & Industrial Research, through its Joint Secretary (Admn.), 'Anusandhan Bhawan', Rafi Marg, New Delhi-110 001.
- 2. Director,
 Structural Engineering Research Centre,
 Kamla Nehru Nagar,
 Near Village Raeespur,
 Post Bag 18,
 Ghaziabad.

.. Respondents.

By Advocate Shri V.K. Rao (though none present).

ORDER (ORAL)

Hon'ble Shri N.V. Krishnan.

None for the parties though called twice.

2. The applicants seek engagement as Casual Workers and also regularisation. They have filed Annexure A-2 letter dated 27.6.1994, which is purported to have been issued by Shri B.S. Gaira, Deputy Secretary in the C.S.I.R. (i.e.

10

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW DELHI

Page No	

•	OA/TA/TA/CCP NO	19
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	VERSUS	,
	RESPONDENT (S)	COUNSEL

VERSUS		
	RESPONDENT (S)	COUNSEL
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